

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-128/2007/2513/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the

16th March, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ.XII-2/2024/1481/E dtd. 15.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 16.03.2024 till the morning of 18.03.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-128/2007/2514/A, dated , 16-03-2024

Copy to:

- ✓1. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)